

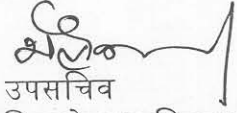
**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 07.04.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF ADVOCATE'S PETITIONER'S	NEME OF ADVOCATE'S RES PONDEN
1	Dr.A.A.Bhansali ,Advocate	S.B.Civil Misc.Tr.Pet.No.92/2015, Smt.Meenu Sawami V/s Trilok Swami	Mr.Ashwani sharma	Mr.Ashwani Swami
2	Shri Dhanpat Choudhary , Advocate	S.B.Civil Misc.Tr.Pet.No.105/ 2015, Smt.Renu V/s Babulal	Mr.N.A. Rajpurohit	Mr. J.s.Khici & Bhagat Dadich
3	Shri Abdul Aziz Khan,Advocate	S.B.Civil Misc. .Appeal No.1193/2009, Smt.Bhagwani V/s Nana lal	Mr.Abhinav Jain	Mr.Umesh Shrimali
4	Shri Prashant Sharma Retd;D.J.,Advocate	S.B.Civil Misc.Appeal No.1802/2011,Smt. Santosh V/s Ganesh Kumar	Mr.A.K.Rajvanshi	Mr.Rajesh Shah
5	Shri Prashant Sharma Retd;D.J.,Advocate	S.B.Civil Misc. Tr.Pet.No.102/2015, Swati V/s Balram Ojha	Mr.D.L.R Vyas	Mr.G.S.Bhati
6	Shri Harish Purohit , Advocate	S.B..C.M.A.No.1239/ 2010,Udai Ram V/s Smt.Rami	Mr.R.K.Charan	Mr.S.S. Shakthawat
7	Shri Harish Purohit , Advocate	S.B.Civil Misc. Tr.Pet.No.14/2016, Sumita @ Suman V/s Shri Prakash Chandra	Mr.Bharat Singh	Mr.....
8	Shri Manak lal Chadak , Advocate	S.B..C.M.A.No.1056/ 2010,Shankar lal V/s Smt.Prem Devi	Mr.A.R.Godara & Suman Choudhary	Mr.Sandeep Saruparia
9	Shri Manak lal Chadak , Advocate	S.B.Civil Misc.AppealNo.1957/ 2011,Anil V/s Smt.Ekta	Mr.Manish Pitaliya & Harish Singh	Mr.

CAUSE LIST 11.04.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF ADVOCATE'S PETITIONER'S	NEME OF ADVOCATE'S RESPONDEN'T
1	Shri Farzand Ali Advocate	S.B.Civil Misc.Tr.Pet. No.146/2015,Kavita Chandel V/s Mahesh Chandra	Mr.Ram Niwas choudhary	Mr.Rakesh Arora & Vikram Choudhary
2	Shri Manish Sisodia , Advocate	S.B.Civil Misc.Appeal No.1328/2009, Amba lal V/s Shakuntala	Mr.O.P.Mehta	Mr.B.L. Choudhary
3	Shri Harish Purohit , Advocate	S.B.Civil Misc.Tr.Pet. No.07/2016,,Smt. Ruchika V/sKailash Meena	Mr.Sushil Bishnoi	Mr.....
4	Shri B.S.Shandu ,Advocate	S.B.Civil Misc.Appeal No.329/2012,Smt.Kiran Soni V/s Rajeev Kumar	Mr. V.K.Bhadu	Mr. Hemant Jain
5	Smt.Meena kothari , Advocate	S.B.Crl.Misc..Pet. No.2787/2014, Vikash Bajaj V/s State & Ors.	Mr. D.s.Thind	Mr. Umesh Shrimali

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF ADVOCATE'S PETITIONER'S	NEME OF ADVOCATE'S RESPONDENT
6	Smt.Meena kothari , Advocate	D.B.Civil Misc.Appeal No.2069/2015& 2072/2015,Usha Tripathi V/s Shankar Prasad,	Mr. Abdul Aziz khan	Mr. Virendra Kumar Sharma
7	Smt.Meena kothari , Advocate	S.B.Civil Misc. Appeal No.427/2009, Anil Kumar V/s Smt.Suman	Mr. Himnsu Maheshwari	Mr. Sunil Bissa



उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर